

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).2612/2010

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.& ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 23/07/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Mohd. Fuzail Khan, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Fresh dasti service is allowed.

List again on 10.9.2010.

(S.G. SHAH)
Registrar

hj